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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP 175/241/HDB/2017
NAME OF THE COMPANY	Sreechandi Cold Storage Private Limited
NAME OF THE PETITIONER(S)	Ramanamurthy Mallampati
NAME OF THE RESPONDENT(S)	Sreechandi Cold Storage Private Limited &(02)Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.B.VIJAY BHASKAR	Advocate	Vijay Bhaskar Advocate @ Gmail. Com 9885210262	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	9542239039 vram@kugasegala.com	

ORDER

Heard Mr.K.B.Vijay Bhaskar, learned counsel for the Petitioner and Mr. V.Venkata Rami Reddy learned counsel for the Respondent. The learned counsel of the Petitioner submitting rejoinder to day.

Post the case on 15.03.2018, for final hearing.



Member (Tech)



Member (Judl)